## **RAJYA SABHA**

Monday, the 16th March, 2020/26th Phalguna, 1941 (Saka) The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

## PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

## Accounts (2018-19) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi and related papers

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; THE MINISTER OF INFORMATION AND BROADCASTING; AND THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Accounts of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2018-19, and the Audit Report thereon, under subsection (4) of Section 21 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2204/17/20]

## Notification of the Ministry of Coal

THE MINISTER OF PARLIAMENTARY AFFAIRS; THE MINISTER OF COAL; AND THE MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I lay on the Table, under sub-section (3) of Section 31 of the Coal Mines' (Special Provisions) Act, 2015, a copy (in English and Hindi) of the Ministry of Coal, Notification No. S.O. 4477 (E), dated the 17th December, 2019, amending Notification No. S.O. 3245 (E), dated the 19th December, 2014, to omit certain entries therein.

[Placed in Library. See No. L.T. 2184/17/20]

Report and Accounts (2018-19) of the National Minorities Development and Finance Corporation (NMDFC), New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS; AND THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU): Sir, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:-

- (a) Twenty-fifth Annual Report and Accounts of the National Minorities Development and Finance Corporation (NMDFC), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 2085/17/19]

**Reports and Accounts (2018-19) of various Companies and the ARAI, Pune and related papers** 

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table–

- I.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:–
- (i) (a) Sixty-seventh Annual Report and Accounts of the Hindustan Cables Limited (HCL), Kolkata, the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 2321/17/20]

- (ii) (a) Sixtieth Annual Report and Accounts of M/s Hindustan Salts Limited (HSL), Jaipur, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 2318/17/20]

- (iii) (a) Fifty-fourth Annual Report and Accounts of M/s Sambhar Salts Limited (SSL), Jaipur, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 2319/17/20]